



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.04.2026

### NOTICE

Please take notice that the following matters listed in the Court – III on 23.04.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 180 of 2026 & I.A. No. 668 of 2026	Yashu Iron Pvt. Ltd. Vs. Castings Dynamics Ltd. (Formerly Indsur Global Limited) & Ors.	23.04.2026	13.07.2026
2.	Comp. App. (AT) (Ins) No. 321 of 2026  (With Defects)	Ghanshyam Singhal & Ors. Vs. SNG Realestate Private Limited	23.04.2026	18.05.2026
3.	Comp. App. (AT) (Ins) No. 384 of 2026	Shubhlaxmi Investment Advisory Private Limited Through Its Authorised Representative Vs. Nikhil Tandon & Ors.  With	23.04.2026	22.05.2026
4.	Comp. App. (AT) (Ins) No. 422 of 2026  (With Defects)	Shubhlaxmi Investment Advisory Pvt. Ltd. Through Its Authorised Representative Vs. Nikhil Tandon & Ors.  With	23.04.2026	22.05.2026

<b>5.</b>	Comp. App. (AT) (Ins) No. 455 of 2026  <b>(With Defects)</b>	Shubhlaxmi Investment Advisory Private Limited through Its Authorised Representative Successful Resolution Applicant Vs. Nikhil Tandon & Ors.  <b>With</b>	<b>23.04.2026</b>	<b>22.05.2026</b>
<b>6.</b>	Comp. App. (AT) (Ins) No. 480 of 2026	Nikhil Tandon Vs. Sanjeev Bindal Resolution Professional Radhey Sham Tandon Manufacturing Pvt. Ltd. & Anr.	<b>23.04.2026</b>	<b>22.05.2026</b>
<b>7.</b>	Comp. App. (AT) (Ins) No. 428 of 2026	Ourland Engineering Works Pvt. Ltd. Vs. Renaissance Fiscal Services Pvt. Ltd.	<b>23.04.2026</b>	<b>21.05.2026</b>
<b>8.</b>	Comp. App. (AT) (Ins) No. 486 of 2026	Rahul Aggarwal Proprietor, Shree Balaji Trading Co. Vs. Himalayan Rolling Steel Industries Pvt. Ltd.	<b>23.04.2026</b>	<b>25.05.2026</b>
<b>9.</b>	Comp. App. (AT) (Ins) No. 530 of 2026	Rajesh Mehru Vs. Punjab National Bank & Anr.	<b>23.04.2026</b>	<b>22.05.2026</b>
<b>10.</b>	Comp. App. (AT) (Ins) No. 1189 of 2024 & I.A. No. 4241, 4242, 4243, of 2024	Gaurav Rathi Vs. State Bank of India & Anr.	<b>23.04.2026</b>	<b>21.05.2026</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar